

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1138(ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2018

NAME OF THE COMPANY: M/s. R J Packwells Pvt. Ltd. V/s. M/s. Nibula Print and Pack Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner:	Ms. Neha Mathen, Advocate
Present for the Respondent:	Mr. Vishal Khanna, Advocate

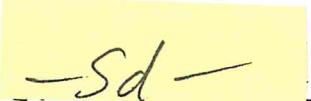
ORDER

Mr. Vishal Khanna, Advocate has put in his appearance on behalf of the Corporate Debtor. He prays for some time to file reply. Let the same be filed with an advance copy to the opposite counsel.

To come up for arguments and disposal on 30th October, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)